

- (a) Annual Report of the National Statistical Commission (NSC), New Delhi, for the year 2023-24.
- (b) Action Taken Report on the recommendations contained in the above-said Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2357/18/25]

Notification of the Ministry of Power

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Power Notification No. JERC-JKL/REG/2024/13., dated the 18th February, 2025, publishing the Joint Electricity Regulatory Commission for UT of J&K and UT of Ladakh (Framework for Resource Adequacy) Regulations, 2024, under Section 179 of the Electricity Act, 2003.

[Placed in Library. See No. L.T. 2467/18/25]

Report and Accounts (2023-24) of NSIC, New Delhi and related papers

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (सुश्री शोभा कारान्दलाजे) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

- (1) A copy each (in English and Hindi) of the following papers, under sub-section 1 (b) of Section 394 of the Companies Act: -
 - (a) Sixty-ninth Annual Report and Accounts of the National Small Industries Corporation Limited (NSIC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2385/18/25]

Report and Accounts (2023-24) of IPE, Visakhapatnam, Andhra Pradesh and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF

PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, with your kind permission, on behalf of my colleague, Shri Suresh Gopi, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section 4 of Section 27 and Section 28 of the Indian Institute of Petroleum and Energy Act, 2017: -

- (a) Annual Report of the Indian Institute of Petroleum and Energy (IIPPE), Visakhapatnam, Andhra Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Petroleum and Energy (IIPPE), Visakhapatnam, Andhra Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2389/18/25]

Report and Accounts (2023-24) of SCCL, BhadrakotiKothagudem, Telangana and related papers

कोयला मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) A copy each (in English and Hindi) of the following papers, under sub-section 1 (b) of Section 394 of the Companies Act: -

- (a) One Hundred and Third Annual Report and Accounts of the Singareni Collieries Company Limited (SCCL), BhadrakotiKothagudem, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 2463/18/25]

I. Report and Accounts (2022-23 and 2023-24) of HPL, New Delhi; NCRPB, New Delhi and related papers

II. MoU (2022-23) between the Government of India and NCRPB

जल शक्ति मंत्रालय में राज्य मंत्री (श्री राज भूषण चौधरी) : महोदय, मैं श्री तोखन साहू की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I (i) (1) A copy each (in English and Hindi) of the following papers, under sub-